

CENTRAL ADMINISTRATIVE TRIBUNAL, CIRCUIT BENCH, ...
LUCKNOW BENCH.

...

Review Application No. 130 of 1991

IN

O.A. No. 25 of 1991

Director, Directorate of Field Publicity
Ministry of Information and Broadcasting
Government of India, New Delhi and others .. Applicant^{res.}

Versus

Ravi Prakash Saxena Respondent.
Hon. Mr. Justice U.C. Srivastava, V.C.
Hon'ble Mr. A.B. Gorthi, Member (A)

(By Hon. Mr. A.B. Gorthi, Member (A))

In this review petition, a prayer on behalf of the Union of India is that ^{an} ~~an~~ observation ^{which} has been made in our judgment in O.A. No. 25 of 1991 to the effect that in view of the apprehension of the applicant that he would lose seniority, if he joined his duty outside Lucknow region, he should be posted to Lucknow, needs modification. The learned counsel for the applicant states that if this portion of the observation is kept on record, it may be given an impression to other similarly situated persons that their seniority would be affected in case of transfer from one region to another region. According to the ^{Review Petition} ~~applicant~~, the seniority is governed on 'All India' basis.

2. We find that in the judgment no definite observation, as such, has been passed. A reference has been made to the apprehension of the applicant that he might lose his seniority, if he joined duty outside

his region. In any case, in view of the categorical assertions made on behalf of the Union of India that the seniority of the officials such as the applicant in that case is governed on 'All India' basis and not regionwise, there is no necessity for any review of the judgment in O.A. No. 25 of 1991. Obviously, seniority is a matter which will be governed according to the extant rules. The review application is disposed of with the above observation without any order as to costs.

Jain Singh
Member (A)

U
Vice-Chairman

Dated: 27.1.1992

(n.u.)